NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 29.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishfa

C.P. No. or C.A. No. CP 48/15	TD = 0/1-	Purpose	Section	Name of the Parties M/s. / Mr. Balasaheb & 6 Ors. Vs Dyanyogi Srhi Shivakumar Swamiji Sugars Ltd., & 7 Ors.
		Hearing	397/ 398	

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. Hadenkal Deshpante 9448250360

212R3

Pm

2. Perajural . P

Por VGB Associates

R8

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ORDER

Counsel for petitioner is absent. Petitioner is called absent. No representation. The counsel for R1 filed objections to the main petition. Counsel for R8 is present. Memo filed by him is pending. To hear the counsel for petitioner on the memo. List it on 18/9/2017

MEMBER(J)

MEMBER(T)